

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 501/Confdl./HCS

Dated: 29.01.2022

OFFICE ORDER

The following Judicial Officers shall hold additional charge of the Courts established in the newly created districts of Pakyong and Soreng, in terms of the Sikkim (Re-Organization of Districts) Act, 2021 and the State Government Notifications No. 01/Home/2022, 02/Home/2022 and 03/Home/2022 dated 18th January, 2022, as under:

SL. NO.		ADDITIONAL CHARGE
1.	District and Sessions Judge, Gyalshing.	Court of the District and Sessions Judge, Soreng.
2.	District and Sessions Judge, Gangtok.	Court of the District and Sessions Judge, Pakyong.
3.	Chief Judicial Magistrate-cum- Senior Civil Judge, Gangtok.	Court of the Chief Judicial Magistrate-cum-Senior Civil Judge, Pakyong.
4.	Chief Judicial Magistrate-cum- Senior Civil Judge, Gyalshing.	Court of the Chief Judicial Magistrate-cum-Civil Judge, Soreng.
5.	Civil Judge-cum-Judicial Magistrate, Gangtok.	Court of the Civil Judge-cum-Judicial Magistrate, Pakyong.

The concerned Judicial Officers shall hold the Courts of the new districts of Pakyong and Soreng from the existing District Courts Complexes of Gangtok and Gyalshing respectively, with the assistance of the existing Court staff of their respective Courts, until further orders.

By Order,

Sd/-
(K.W. Bhutia)

REGISTRAR GENERAL

Memo No.: **V(23) Confdl./HCS/11275-328**

Dated:29.01.2022

Copy to:

1. District & Sessions Judge, Gyalshing.
2. District & Sessions Judge, Gangtok.
3. Chief Judicial Magistrate-cum-Senior Civil Judge, Gangtok.
4. Chief Judicial Magistrate-cum-Senior Civil Judge, Gyalshing.
5. Civil Judge-cum-Judicial Magistrate, Gangtok.
6. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.

7. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
8. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
9. Advocate General, Government of Sikkim, Gangtok.
10. Additional Advocate General, Government of Sikkim, Gangtok.
11. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
12. Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
13. Chief Secretary, Government of Sikkim, Gangtok.
14. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
15. All District & Sessions Judges.
16. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
17. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
18. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
19. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
20. All Chief Judicial Magistrates-cum-Civil Judges.
21. All Sr. Civil Judges-cum-Judicial Magistrates.
22. All Civil Judges-cum-Judicial Magistrates.
23. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
24. President, High Court Bar Association, East Sikkim, Gangtok.
25. President, Namchi Bar Association, South Sikkim.
26. All District Magistrates.
27. All District Superintendent of Police.
28. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
29. All Section In-charge, High Court of Sikkim.
30. Notice Board
31. Guard file and
32. File.

Aswini
29.01.2022
ASSISTANT REGISTRAR
(CONFIDENTIAL)